

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 225 of 2016

Dated: 17th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of :

M/s Shree Cement Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Ritesh Khare for R.1

Mr. Pradeep Misra

Mr. Suraj Singh For R.2

ORDER

Learned counsel for Respondent No.1 seeks two more weeks time to file reply. He may file the same on or before 02.12.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 19.12.2016 after serving copy on the other side.

List the matter on **11.01.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**